

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 112

IA No. 294/2024  
and  
CP (IB) No. 318(CH) 2023

**IN THE MATTER OF:**

Ram Avtar Aggarwal

...Petitioner

**Under Section:** 94(1), 60(5) IBC 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 11.07.2024.

-sd-  
Court Officer

May 13, 2024  
SM